

Nagaland (NSCN) has intensified its subversive activities on Assam border:

(b) whether its cadres are receiving training in bordering countries; and

(c) if so, the steps taken to check such activities?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) According to information available, the National Socialist Council of Nagaland (NSCN) has increasingly been indulging in violent activities including bordering districts of Assam with Nagaland.

(b) The cadres of the NSCN have been getting training in some neighbouring countries.

(c) The insurgency situation in the North-East region is under constant watch and close review. The NSCN stands declared as an 'unlawful organisation' under the Unlawful Activities (Prevention) Act, 1967. Besides induction of additional units of the Central Para Military Forces and the Army, the most seriously affected areas have been notified as "Disturbed Areas". Intelligence machinery has been strengthened. Assistance has been provided for the modernisation of the State Police machinery in the region. Some diplomatic initiatives have also been taken. The Government is determined to take all necessary measures to counter terrorism.

Global Environment Fund

2226. SHRI SARAT PATTANAYAK : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government propose to set up a regional office of Global Environment Fund. (GEF) in India for monitoring CEF aided programmes in the South Asian Regions; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) No, Sir.

(b) Does not arise.

[Translation]

Sick Fertilizer Units

2227. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

(a) whether the Government propose to rejuvenate the sick fertilizer units; and

(b) the number of such fertilizer units proposed to be revived alongwith the expenditure likely to be incurred thereon?

THE MINISTER OF STATE OF THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SIS RAM OLA) : (a) and (b). The Government had approved, in principle, the revival packages for two sick fertilizer producing public undertakings, namely Hindustan Fertilizer Corporation Ltd. (HFC) and Fertilizer Corporation of India Ltd. (FCI) in April, 1995, which envisage limited revamp of the Barauni, Durgapur and Namrup Units of HFC and the Sindri, Ramagundam and Talcher Units of FCI entailing a fresh investment of Rs. 2201.13 crore (Rs. 464.93 crore for HFC and Rs. 1736.20 crore for FCI), apart from the capital restructuring and financial reliefs to these undertakings. The funding arrangements for these packages could not be tied-up. An expert group has been constituted to reformulate the revival package from the standpoint of funding by the Financial Institutions.

[English]

Chamundi Safari

2228. SHRI S.D.N.R. WADIYAR : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the Government of Karnataka has sought any financial assistance from the Union Government for establishment of Chamundi Safari on the Chamundi Hills near Mysore;

(b) if so, the details thereof; and

(c) the action taken by the Government thereon?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT. JAI NARAYAN PRASAD NISHAD) : (a) and (b). No proposal has been received from the Government of Karnataka for the establishment of Chamundi Safari on the Chamundi Hills. However, the priority of the Central Zoo Authority (CZA) is to improve the management and health care of animals in existing zoos. Due to resource constraints, the CZA does not support projects for new safari parks at present.

(c) Does not arise.

Doubling of Kayamkulam-Quilon Broad Gauge line

2229. SHRI KODIKUNNIL SURESH : Will the Minister of RAILWAYS be pleased to state :

(a) whether the doubling of Kayamkulam-Quilon broad gauge line has been completed; and

(b) if so, the total amount of money allocated for this purpose indicating the money spent out so far?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : Yes, Sir

(b) Rs. 56.48 crores.

Funding for Terrorism Activities

2230. SHRI PINAKI MISRA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the attention of the Government has been drawn to news-item captioned "Exposed: Militant Money-Go-Round" appearing in the "Blitz", dated June 1, 1996;

(b) if so, the reaction of the Government thereto; and

(c) the action taken/proposed to be taken to curb the activities of terrorists and traitors?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) Yes, Sir.

(b) and (c). The Government are seized of reports of various secessionist leaders and organisations in Jammu and Kashmir having received large sums of money from diverse channels and sources in contravention of the law. Notices have been issued to 42 individuals and 21 organisations under the Foreign Contribution (Regulation) Act. (FCRA). Action on these notices, as well as for violation of the Foreign Exchange Regulation Act (FERA) is being pursued vigorously by the concerned agencies. It will not be in the interest of the ongoing inquiries/investigations to disclose more details at this stage.

Poaching of Gir Lions

2231. SHRI MADHAV RAO SCINDIA : Will the Minister of ENVIRONMENT AND FORESTS be pleased to state :

(a) whether the attention of the Government has been drawn to rampant illegal poaching of the lions in the Gir forest;

(b) the cases of poaching of lions from Gir forest reserves which came to light during 1994, 1995 and 1996 so far; and

(c) the steps taken by the Government to effectively prevent such poaching?

THE MINISTER OF STATE OF THE MINISTRY OF ENVIRONMENT AND FORESTS (CAPT JAI NARAYAN PRASAD NISHAD) : (a) and (b). There is no rampant poaching of lions in the Gir forests of Gujarat. The cases of lion poaching detected in the last 3 years is as under :

1994-95	-	Nil	.
1995-96	-	2	
1996-97	-	3 (upto June, 1996)	

(c) The State Government have reported that necessary steps have been taken to strengthen the

existing protection and conservation measures for Gir lions. These include : Strengthening enforcement system, including wireless network ; implementing eco-development programme; developing habitat for wildlife; and deploying additional manpower to strengthen the protection measures.

Besides, in the poaching cases mentioned above, 13 persons were arrested, 3 guns were seized, 3 forest officials suspended, and a complaint filed in the Court of Law.

[Translation]

Illegal Occupation of Seats

2232. SHRI VIJAY GOEL :
KUMARI UMA BHARATI :

Will the Minister of RAILWAYS be pleased to state :

(a) whether Government are aware of the gang involved in occupying seats in the unreserved coaches and selling the same to the passengers at Delhi railway station;

(b) if so, the details thereof;

(c) whether Government have arrested some persons in this connection; and

(d) if so, the action taken against them?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) to (d). Incidents of cornering of seats in unreserved compartments have been detected in Delhi area during the preventive checks conducted by the railway. During the last three years, 93 licensed porters have been taken up for cornering of seats and 288 anti-social elements indulging in this apprehended and prosecuted under the relevant sections of the Railway Act, 1989.

[English]

Offices of NAFED/NCCF

2233. SHRI SARAT PATTANAYAK : Will the Minister of AGRICULTURE be pleased to state :

(a) whether the Government are considering to open offices of NAFED and NCCF in the backward areas of the country during 1996-97 to provide marketing support to these areas; and

(b) if so, the details thereof?

THE MINISTER OF AGRICULTURE (EXCLUDING THE DEPARTMENT OF ANIMAL HUSBANDRY AND DAIRYING) (SHRI CHATURANAN MISHRA) : (a) No, Sir. NAFED operates through its member societies i.e. State Cooperative Marketing Federations and Primary Agricultural Cooperative Marketing Societies all over the country besides its own branches at State Head-